

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-73-2020**

Mr. MunshiZulfikar Ahmad ... Petitioner

Versus

Mrs. Angela U.J. De Oliveira &amp; Ors. ... Respondents

Shri Preetam Talaulikar, Advocate for the Petitioner.

Shri K. Morajkar, Advocate for the Respondent No.1.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 21<sup>st</sup> July 2020****P.C. :**

The learned counsel for the first respondent files reply. It is taken on file. According to him, he has already mailed the soft copy as well.

2. Post the matter on 04.08.2020.

**DAMA SESHADRI NAIDU, J.**

NH